

	(a)	(b)	(c)	(d)
12. Jhansi	3,680	1,253	March, 1997	2,975
13. Lalitpur	380	397	March, 1998	348
14. Faizabad	1,825	410	Dec. 1996	944
15. Barabanki	768	518	Dec. 1996	2,038
16. Ambedkarnagar	180	220	June, 1997	600
17. Sitapur	1,083	305	March, 1997	1,315
18. Lakhimpur	1,380	320	March, 1997	864
19. Shahjahanpur	1,358	973	March, 1997	1,728
20. Hardoi	527	410	June, 1997	971
21. Etawah	1,842	1,055	Feb, 1997	1,469
22. Mainpuri	521	605	June, 1997	1,142
23. Farukabad	2,326	1,330	March, 1998	936
24. Banda	698	710	March, 1997	1,540
25. Hamirpur	400	60	March, 1997	494
26. Orai (Jalaun)	1500	1280	March, 1998	948
27. Mohaba	122	116	March, 1997	565
28. Azamgarh	1109	2116	31.3.97	2353
29. Ballia	1014	548	31.3.97	1588
30. Gazipur	582	319	31.3.97	1086
31. Mirzapur	605	676	31.3.97	620
32. Jaunpur	1525	1164	31.3.97	1319
33. Sonbhadra	1464	547	31.3.98	502
34. Gonda	1477	969	31.3.98	250
35. Sultanpur	1631	1042	31.3.97	1369
36. Raibareilly	872	135	31.3.97	869
37. Fatehpur	530	423	31.3.97	514
38. Bahraich	467	740	31.3.97	1707
39. Siddharthnagar	199	85	31.3.97	616
40. Pratapgarh	500	492	31.3.97	660
41. Basti	621	624	31.3.98	599
Total	78,246	61,697		80,000

Cases Registered in Consumers' Forum

2397. SHRI BRAJ MOHAN RAM :
SHRI XAVIER ARAKAL :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) the total number of cases registered in the consumers' forum during each of the last three years State/Union Territory-wise;

(b) the total number of cases pending with different consumers' forum during the above period State/Union Territory-wise;

(c) the number of cases settled during the above period State/Union Territory-wise; and

(d) the steps being taken or proposed to be taken to expedite the disposal of these cases?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :
(a) to (c). Based on the information available with Central Government, the State-wise position regarding number of complaints filed, disposed of and pending with the District Forums since inception is given in the Statement attached.

(d) The District Consumer Redressal Fora and State Commissions lies within the administrative jurisdiction

of respective State Governments. However, the matters relating to the disposal of cases, issuance of instructions regarding adoption of uniform procedure in the District Fora are guided by the State Commissions set up under the Consumer Protection Act, 1986, in that State. To strengthen the infrastructural facilities of the State Commissions as well as the

District Fora so as to enable them to reduce the pendency of cases, Central Government has commenced a central scheme of providing one-time financial assistance of Rs. 61 crores to the State/UTs. to be disbursed in 1995-96 and 1996-97. In 1995-96 an amount of Rs. 2998.40 lakhs have already been released for the same.

STATEMENT

District Forums

States/UTs	Filed since Inception	Disposed since Inception	Pending Cases	Period Ending
Andhra Pradesh	74163	61296	12867	31/12/95
Arunacha Pradesh	77	68	9	31/12/95
Assam	3997	2515	1482	31/12/95
Bihar	23362	13059	10303	31/12/95
Goa	1406	791	619	30/9/95
Gujarat	38921	21068	17853	31/12/95
Haryana	34257	24884	9413	31/12/95
Himachal Pradesh	6225	5125	1100	31/12/95
Jammu and Kashmir	5019	4782	237	31/12/95
Karnataka	33545	23469	10076	30/9/95
Kerala	63105	56333	6772	31/12/95
Madhya Pradesh	34935	23425	11510	31/12/95
Maharashtra	57741	42212	15175	31/3/96
Manipur	611	601	10	30/9/95
Meghalaya	124	68	56	31/3/96
Mizoram	132	126	6	31/9/95
Nagaland	13	6	7	30/9/94
Orissa	15431	10183	5268	30/9/95
Punjab	10855	6996	3859	30/9/94
Rajasthan	72793	52023	20770	31/12/95
Sikkim	51	43	8	31/12/95
Tamil Nadu	32302	23819	8483	30/9/95
Tripura	436	370	66	31/12/95
Uttar Pradesh	91593	53159	38434	31/12/95
West Bengal	19165	4982	14183	31/12/95
Andaman and Nicobar	109	98	11	31/3/96
Chandigarh	6410	3498	2912	31/6/95
D and N Haveli	19	10	9	31/12/95
Daman and Diu	32	16	16	30/9/94
Delhi	34194	24831	9363	30/6/96
Lakshadweep	23	21	2	31/3/96
Pondicherry	997	820	177	31/12/95